

File No. N-9/20/2015-NM
Government of India
Ministry of Law and Justice
Department of Justice

Jaisalmer House, 26, Mansingh Road,
New Delhi-110011
Dated: 30th March, 2017

SANCTION ORDER

Sanction of the Competent Authority is hereby accorded to the payment of Rs. 5,00,000/- (Five Lakhs Only) to DAKSH, Bangalore towards **Final Instalment** out of the total project cost of Rs. 25,00,000/- (Rupees Twenty Five Lacs Only) (non-recurring expenditure) for under taking research project titled "Comparative Analysis of Causes for Pendency in Six High Courts and Six District Courts in India" under the "Scheme of Action Research and Studies on Judicial Reforms" as per the terms of the agreement signed by DAKSH, Bangalore with Department of Justice on 9th February, 2016. The 1st & 2nd instalments amounting to Rs. 5,00,000/- and Rs. 10,00,000/- were released to DAKSH, Bangalore, the implementing Agency vide this Department's sanction orders of even nos. dated 10th February, 2016 and 12th September, 2016 respectively.

2. The expenditure involved is debit to Demand No. 56 during 2016-17 (Plan) under MH 2014-Administration of justice, 17-National Mission for Justice Delivery and Legal Reforms; 17.02-Action Research and Studies on Judicial Reforms, 17.02.28-Professional Services.
3. This has been entered in the Register of Grants/Expenditure at Sl. No. 3 at page No. 21-22.
4. This issues with the approval of IFD [Law] vide AS & FA Dy. No. 413 dated 29.03.2017.


(C.K. Reejonia)

Deputy Secretary to the Government of India
Telefax: 23072146

To,
Pay & Accounts officer,
Ministry of Law & justice, Department of Legal Affairs,
Janpath Bhawan, Janpath,
New Delhi

Copy to:-

1. Cash-I Section, MHA, NDCC Building, New Delhi with one spare copy and a copy of Agreement. It is requested that the payment may be made through e-payment to DAKSH, Bangalore.
2. Cash-II MHA, North Block, New Delhi
3. IFD/Budget Division, Ministry of Law and Justice, Legislative Department, Shastri Bhawan, New Delhi.
4. NIC, Jaisalmer House, New Delhi for uploading on the Department of Justice website.
5. Founder, DAKSH, 62/1, Palace Road, Vasanthnagar, Bangalore-560001. An amount of Rs. 5,00,000/- has been deducted for not holding workshops and conferences etc.
6. Section Officer, Admn. Unit, Department of Justice, Jaisalmer House, New Delhi.
7. Principal Accounts Office, 4th Floor, Ministry of Law and Justice, Lok Nayak Bhawan, Khan Market, New Delhi.
8. Guard File.
9. Spare Copies-5.